

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.229 - IA/1094(AHM)2023
in
CP(IB) 312 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Narayani Ispat Limited
V/s
Aditya Exim Limited

.....Applicant

.....Respondent

Order delivered on: 16/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Padhiyar, Adv.
For the Respondent : Ms. Bhumi Gandhi, Adv.

ORDER

IA/1094(AHM)2023

Learned Counsel for the Income Tax Department seeks time to file report.

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)